

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 144/17 in CP 08/16	-	For hearing on IA	245	Vijay Kumar & P .Mehta Vs. SPM Export P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Ave f S. Pawani 9885728001	PETITIONER	

**O R D E R**

PCS for Petitioner Company is present. Counsel for Respondent is absent. I.A 144/17 is allowed for impleading legal heirs and for filing amended copy, list it on 13/12/2017.

Member (T)

Member (J)